

- Implementation of The Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Act 1992, also known as the Infant Milk Substitute (IMS) Act.
- 5. Availability of essential food items at subsidized cost through Targeted Public Distribution System, Antodaya Anna Yojna by the Department of Food & Consumer Affairs
- 6. Other measures include.
 - Improving agricultural and horticulture produce
 - Improving the purchasing power of the people through various income generating schemes

Amendment in the Sati (Prevention) Act

2568.SHRIMATI HEMA MALINI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of incidents of 'Sati' committed in the country during the last three years, State-wise;
- (b) whether Government is considering for change in the Sati (Prevention) Act 1987, to have far reaching impact on women; and
- (c) if so, the details thereof and by when it is expected to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) As per the data maintained by National Crime Records Bureau (NCRB), four cases were registered under Sati Prevention Act during last three years. All the four cases were registered in Gujarat in 2008.

- (b) No, Madam.
- (c) Does not arise.

National mission on empowerment of women

2569.SHRIMATI MOHSINA KIDWAI:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government plans to set up a National Mission on Empowerment of Women for implementation of women-centric programmes;
- (b) if so, the details thereof;
- (c) whether the women empowerment programmes are not implemented by some Ministries/Departments in an effective way; and